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O.A. No. 195/08

ORDER DATED 19<sup>th</sup> May, 2008

Coram:

Hon'ble Shri Justice K. Thankappan, Member (J)

Mr. A.C. Sarangi, Ld. Counsel appears for the applicant and seeks permission to withdraw this Original Application at this stage. Mr. S.K. Ojha, Ld. Standing Counsel for Railways is present. Permission for withdrawal of this Original Application is allowed.

Accordingly, this Original Application is dismissed as withdrawn without prejudice to move this Tribunal if advised as per law.

K. Thankappan  
MEMBER (J)